Dated: 10.07.2025

## PUBLIC NOTICE

It is hereby circulated for information of all concerned that The National Legal Services Authority (NALSA), in collaboration with the Mediation & Conciliation Project Committee (MCPC), Supreme Court of India, has launched a nation-wide 90 days' Special Mediation Drive, "Mediation-'For the Nation," from July 01, 2025 to September 30, 2025 with a motive to settle pending cases in all the Taluka Courts, District Courts and High Courts of India.

This initiative aims to resolve pending cases having elements of settlement including matter pending under each of the following categories, which may be referred to Mediation:

1. **Matrimonial Disputes Cases**  2. Accident Claims Cases

3. Domestic Violence Cases

4. **Cheque Bounce Cases**  5. Commercial Dispute Cases 6. Service Matters Cases

Criminal Compoundable Cases 8. Consumer Disputes Cases 7.

9. Debt Recovery Cases

**Partition Cases** 10.

11. Eviction Cases

12. Land Acquisition Cases

Other Suitable Civil Cases. 13.

The General Pubic/ Litigants/ Advocates are hereby informed and encouraged to actively participate in this initiative which offers a faster and effective method of dispute resolution contributing to the larger goal of justice for all.

Digitally signed by SANJAY GARG Date: 2025.07.11 12:56:11 + 0530

madhu

Digitally signed by madhu jain Date: 2025.07.11 14:21:16 +0530

Principal District & Sessions Judge (H.Qs.) Central District, Tis Hazari Courts, Delhi.

**Principal District & Sessions Judge** West District, Tis Hazari Courts, Delhi.

## Copy for information to:

- 1. P.S. to Ld. Principal District & Sessions Judge (H.Qs.), Central District, THC, Delhi.
- 2. P.S. to Ld. Principal District & Sessions Judge (West), West District, THC, Delhi.
- 3. Office of Delhi Bar Association, Tis Hazari Courts, Delhi.
- 4. Computer Branch, Tis Hazari Courts, Delhi.
- 5. Website Committee, Tis Hazari Courts, Delhi, to upload the same.